

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

OA. 676 /99

dated : 2-6-99

Between

S. Srinivasulu

: Applicant

and

1. Chief General Manager  
Telecom, AP Circle  
Nampally Road, Abids  
Hyderabad

2. Telecom District Manager  
Mahabubnagar

3. Sub Divl. Engr. (MM) (Stores)  
Telecom, Jedcherla,  
Mahabubnagar Dist.

: Respondents

Counsel for the applicant

: M. Venkatram Reddy  
Advocate

Counsel for the respondents

: V. Rajeswara Rao  
CGSC

Coram

Hon. Mr. R. Rangarajan, Member (Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member (Judl.)

JR



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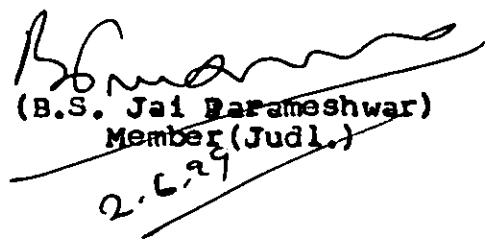
## Order

Oral order (per Hon. Mr. R. Rangarajan, Member(Admn.) )

Heard Mr. Ravinder Goud for Mr. M. Venkatram Reddy for the applicant and V. Rajeswara Rao for the respondents.

1. This OA is filed praying for setting aside the oral terminated dated 7-4-1999 of respondent No.3 by directing the respondents to regularise the services of the applicant duly taking the long length of service into consideration and grant consequential benefits.
2. It is now stated that the applicant has been reengaged which is also admitted by the counsel for the applicant.
3. The applicant has not filed any representation for regularising his services. He is permitted to make a representation now to the respondents within one month from the date of receipt of copy of this order. The respondents shall consider the applicant's case for regularisation in accordance with the rule.
4. With the above direction the OA is disposed of.

No costs.

  
(B.S. Jai Parameshwar)  
Member (Judl.)

2.6.99

  
(R. Rangarajan)  
Member (Admn.)

Dated : June 2, 99  
Dictated in Open Court

1ST AND 2ND COURT

COPY TO:-

1. HONM
2. HHRP M(A)
3. HASSR M(J)
4. D.R. (A)
5. SPARE

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RADENDRA PRASAD :  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR  
MEMBER (J)

ORDER: 2-6-99

ORDER / JUDGEMENT

MA./RA./CP No.

in  
OA. No. 676/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

D.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS

SRR

बेंद्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

18 JUN 1999

हैदराबाद न्यायालय  
HYDERABAD BENCH